

**Rajasthan High Court Legal Services Committee, Bench at Jaipur**

**National LOK ADALAT**

(Date: 21, November 2013, Time : 10.30 A.M )

(Place: Raj. High Court Campus, Jaipur)

**For Rajasthan High Court Cases Bench at Jaipur**

**Supplementary – Bench No. 2**

S.No.	Type of case No of Case	Title of the case	Name of Advocate for Applicant	Name of Advocate for Respondents	Name of Departmen t
1	S.B.CR. 846/2010 WITH	SURESH KUMAR VS. STATE	PANKAJ GUPTA	NAWAL SINGH SIKARWAR	U/S 397 WITH 401 CRPC
2	S.B.CR. 848/2010 WITH	DINESH KUMAR VS. STATE	PANKAJ GUPTA	NAWAL SINGH SIKARWAR	U/S 397 WITH 401 CRPC
3	S.B.CR. 847/2010	HARI KUMAR VS. STATE	PANKAJ GUPTA	NAWAL SINGH SIKARWAR	U/S 397 WITH 401 CRPC
4	CRI.MISC. PET 4283/11 WITH	SHYAM SINGH VS. STATE	GHANSHYAN SINGH SISODIA	M.C. JAIN	482
5	CRI.MISC. PET 1956/2011	PANKAJ GAUR VS. STATE & OTH.	RAJESH GOSWAMI	M.C. JAIN	482
6	CRI. REVISION PETITION 1274/2012 WITH	MS CEAT LTD. /SAROJ AGARWAL & ORS.	S. KASLIWAL	J.R. BIJARNIA	138 N.I. ACT
7.	CRI. REVISION PETITION 1275/2012 WITH	MS CEAT LTD. /SAROJ AGARWAL & ORS.	S. KASLIWAL	J.R. BIJARNIA	138 N.I. ACT
8.	CRI. REVISION PETITION 1276/2012 WITH	MS CEAT LTD. /SAROJ AGARWAL & ORS.	S. KASLIWAL	J.R. BIJARNIA	138 N.I. ACT
9	CRI. REVISION PETITION 1277/2012	MS CEAT LTD. /SAROJ AGARWAL & ORS.	S. KASLIWAL	J.R. BIJARNIA	138 N.I. ACT
10	CRI.MISC.PET. 974/2002	KANHIYA LAL & ORS. VS. STATE	SANJAY MAHARISHI	P.P.	482



11.	CRI.REV.PET. 668/12	MANGAL SINGH /STATE	ADITHYA MATHUR	P.P.	138 N.I. ACT
12.	CRI. REV.PET 741/2010	URMILA GUPTA /PURAN MAL	AJIT SINGH LUNIA	R.M. JAIN	138 N.I. ACT
13.	CRI.APPEAL 317/1992	GUDDU!@SHIV KAUMAR / STATE	A.K. GUPTA	S.R. SURANA	U/S 395

*Sum*  
2011-13